

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No. 178 of 2017 (SZ)

Applicant (s)

H Mohan Krishnan
S/o Late Sh. Hanumaiah M,
Aged about 38 years, R/o #5,
Chikkasandra, Sapthagiri Engineering
College Road, Hesaragatta main road,
Bengaluru – 560057.

Vs

Respondent (s)

The Union of India
Through the secretary,
Ministry of Law & Justice
(Department of Legal Affairs)
Shastri Bhawan, New Delhi-1
and 4 others.

Legal Practitioners for Applicant (s)

M/s Maithili & Associates

Legal Practitioners for Respondent (s)

M/s G. Karthikeyan for R1

M/s Devraj Ashok for R2

M/s M.R. Gokul Krishnan for R4

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| Note of the Registry | Orders of the Registrar |
| Order No. | Date: 02.05.2019 Applicant counsel present. No representation for respondents For reply of R1, R2 and R4 call on 11.07.2019. (Tmt.S. Meenakumari) Registrar |